

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 301 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017**

**NAME OF THE COMPANY:** M/s Gay Printers Vs. M/s Pawan Buildwell Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 7 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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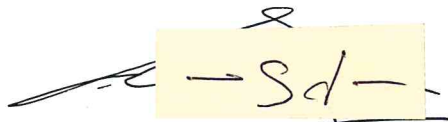
	For the Petitioner (s) :	Mr. Saurabh Kripal, Advocate Mr. Sumit Sinha, Advocate Mr. Shrey Sinha, Advocate Mr. Harsh Bathi, Advocate		
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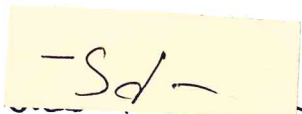
	For the Respondent (s):	Mr. Virender Ganda, Sr. Advocate with Mr. Deepak Bashta, Advocate Mr. Raghav Kakkar, Advocate		
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**ORDER**

Certain clarification with respect to the locus of the Financial Creditor were sought. Ld. Counsel for the Operational Creditor is directed to file an affidavit in respect of the same with an advance copy to the opposite counsel.

To come up on 23<sup>rd</sup> October, 2017 for final disposal.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**